

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.601/2004

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 14th day of March, 2005

1. Dr.H.K. Mohanty,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
Force Hqrs.,
East Block-V, R.K. Puram,
New Delhi-66
2. Dr.Premananda Kalita,
Director (Medical),
Special Service Bureau (SSB),
Force Hqrs.,
East Block-V, R.K. Puram,
New Delhi-66
3. Dr.Kamal Prasad Mishra,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
Force Hqrs.,
East Block-V, R.K. Puram,
New Delhi-66
4. Dr.Dambaru Dhar Panda,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
Training Centre, Sapri
5. Dr. R. Bhattacharjee,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
SHQ, Ranidanga
6. Dr.S.R. Das,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
Divisional Hqrs.,
Imphal
7. Dr.B.B. Garnaik,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
FTR Hqrs.,
Patna
8. Dr.S. Misra,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
SHQ Gorakhpur

9. Dr.K.K. Pal,
Chief Medical Officer(SG)
Special Service Bureau (SSB),
Medics Training Centre,
Shimla

.....Applicants

(By Advocate: Shri S.N. Anand,proxy for Shri V.S.R. Krishna)

Versus

1. Union of India through
The Secretary,
Ministry of Home Affairs,
Government of India,
North Block, New Delhi
2. The Secretary,
Ministry of Finance,
Department of Expenditure,
Government of India,
North Block, New Delhi
3. The Director General,
Special Service Bureau (SSB),
East Block-V, R.K. Puram,
New Delhi-66

.....Respondents

(By Advocate: Shri B.S. Jain)

Order(Oral)

Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that he may be permitted to withdraw the present Original Application with liberty to file a fresh application wherein he can attach the relevant documents.

2.Allowed, as prayed. Subject to aforesaid, the Original Application is dismissed as withdrawn.


(S.A. Singh)
Member(A)

/dkm/



(V.S. Aggarwal)
Chairman